

**Corrigenda to Annual Accounts etc. of
Central Silk Board for 1984-85**

THE DEPUTY MINISTER IN THE
MINISTRY OF TEXTILES (SHRI S.
KRISHNA KUMAR) : I beg to lay on the
Table :

- (1) A copy of the @ Corrigendum (Hindi and English versions) to the Annual Accounts of Central Silk Board for the year 1984-85.
- (2) A copy of the @ Corrigendum (Hindi and English versions) to the Statement showing reasons for delay in laying the Annual Accounts of the Central Silk Board for the year 1984-85.

[Placed in Library, See No. LT-3211/86]

12.03 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indecent Representation of Women (Prohibition) Bill, 1986 which has been passed by the Rajya Sabha at its sitting held on the 12th November, 1986."

**INDECENT REPRESENTATION OF
WOMEN (PROHIBITION) BILL
AS PASSED BY RAJYA SABHA**

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the Indecent Representation of Women (Prohibition) Bill, 1986, as passed by Rajya Sabha.

@The Annual Accounts and Statement of Reasons for delay were laid on the Table on 2nd May, 1986.

[Translation]

SHRI MOOL CHAND DAGA (Pali) :
Sir.....(Interruptions)

MR. SPEAKER : Your Motion will be taken up.

[English]

I have already taken action.

[Translation]

I shall discuss it with you later on.

(Interruptions)

[English]

SHRI M. RAGHUMA REDDY (Nalgonda) : Sir, the accusation about our hon. Chief Minister has gone on the records of SANSAD.

[Translation]

MR. SPEAKER : It will come to you.

[English]

SHRI M. RAGHUMA REDDY : This is a private letter. What can we do with it? The explanation should go on the records of the House.

[Translation]

MR. SPEAKER : You may move under Direction 115.

[English]

SHRI S. JAIPAL REDDY (Mahbubnagar) : The hon. Minister of Andhra Pradesh Government has gone on record.

SHRI M. RAGHUMA REDDY : Let the explanation of the Minister also go on the record.

MR. SPEAKER : That is why I say that you should come under Direction 115 again. No problem. We can solve that. We have got some rules and we can go according to them.....

(Interruptions)